



सत्यमेव जयते

File No. 10/03/2024-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 4th January 2024

ORDER

Hon'ble Member (J) Shri Rajeev Bhardwaj is on leave from 15.01.2024 to 25.01.2024.

There shall be Special Bench at NCLT Hyderabad from 15.01.2024 to 25.01.2024 to attend to the matters listed before Hon'ble Member (J) Shri Rajeev Bhardwaj and Hon'ble Member (T) Shri Sanjay Puri. The Special Bench shall comprise of:

Special Bench at NCLT Hyderabad- Court No. II

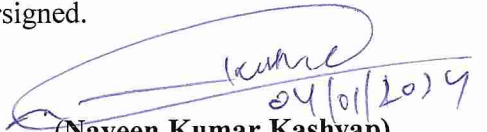
1. Hon'ble Member (J) Dr. N.V. Ramakrishna Badarinath
2. Hon'ble Member (T) Shri Sanjay Puri

Hon'ble Member (J) Dr. N.V. Ramakrishna Badarinath shall first take up the matters of their own Division Bench (Hyderabad Court No. I) and then attend the matters of Special Bench (NCLT Hyderabad Court No. II) as per Hon'ble Member convenience.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.


(Naveen Kumar Kashyap)
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.